

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

STARRED QUESTION NO:186  
ANSWERED ON:24.08.2012  
REQUIREMENT OF POWER  
Singh Dr. Raghuvansh Prasad

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government has made any State-wise assessment about the requirement, demand and supply scenario, both peaking and non-peaking of power for the Twelfth Five Year Plan;
- (b) if so, the details thereof, State/UT wise including capacity addition likely to be achieved;
- (c) the steps being taken by the Government to fulfil the requirements;
- (d) the investment required for meeting the demand of power; and
- (e) the further steps proposed to be taken by the Government to find out the resources to achieve the required target of power generation during the Twelfth Five Year Plan?

**Answer**

THE MINISTER OF POWER ( DR. M. VEERAPPA MOILY )

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 186 TO BE ANSWERED IN THE LOK SABHA ON 24.08.2012 REGARDING REQUIREMENT OF POWER.

(a) & (b): As per the report of Eighteenth Electric Power Survey (EPS) conducted by the Central Electricity Authority, the peak electricity demand in the country at power station bus bars (utilities) would be 1,99,540 MW and energy requirement at power station bus bars (utilities) would be 13,54,874 MU during the terminal year of Twelfth Plan (2016-17). State-wise/UT-wise details are given at Annex.

The report of Working Group on Power for Twelfth Plan has proposed capacity addition of 76,000 MW (excluding renewable) during Twelfth Plan to meet the peak as well as non-peak demand on the basis of likely capacity addition of 62,374 MW in the Eleventh Plan.

(c) : Aselectricity is a concurrent subject, the development of electricity is the joint responsibility of Central and State Governments. The steps being taken by the Union Government to fulfill the projected requirement of power in the country, inter- alia, include:

# Rigorous monitoring of projects under execution - Projects under execution are being monitored at different levels to remove bottlenecks and to ensure that the projects are commissioned on time.

# Increase in manufacturing capacity of main plant equipment - In view of the increasing requirement of capacity addition to meet the demand, the capacity building of main plant equipment has been carried out in the country with the formation of several joint ventures for manufacture of main plant equipment in the country.

# The State Governments have been advised to tie up power through Case-I bidding or set up power plants to meet their requirement, based on their anticipated demand supply scenario.

# Efforts are being made to make the required fuel available.

(d) & (e): As per the Report of the Working Group on Power for the Twelfth Plan, the investment requirement for generation sector has been estimated to be about Rs.6,38,600 crore during the Twelfth Plan. This also includes advance action funds requirement for Thirteenth Plan projects. Power project developers, both in the public and private sectors, finance their power generation projects largely through internal resource generation and market mechanism i.e., issue of fresh equity capital and market borrowing.